

ITEM NO.1

COURT NO.17

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 931/2021

MAHESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

[ONLY I.A NO. 46369/2025 IS LISTED UNDER THIS ITEM]
IA No. 46369/2025 - GRANT OF BAIL

Date : 09-05-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) Mr. Chand Qureshi, AOR
Mrs. Sampirda Rani, Adv.
Mr. Satish Sansi, Adv.
Mr. Tara Chand Mangal, Adv.
Ms. Nishtha Sharma, Adv.
Ms. Divya Vinayak, Adv.
Mr. Abhishek, Adv.
Ms. Pooja, Adv.

Mr. Mujahid Ahmad, Adv.
Mr. Govardhan Prasad Tiwari, Adv.
Ms. Saima Anjum, Adv.
Mr. Chandan Kumar Mandal, Adv.
Mr. Sandeep Saxena, Adv.

For Respondent(s) Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed for by learned counsel for the petitioner to address
the matter on merits, the matter be listed on 19.08.2025.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(ANJALI PANWAR)
COURT MASTER (NSH)